Annexure-IV

GST CHALLAN FORM

CPIN	< <auto after="" generated="" of<="" submission="" th=""></auto>
	information>>

GSTIN	< <filled auto="" in="" populated="">></filled>	Dat
Name	< <auto populated="">></auto>	Em
Address	< <auto populated="">></auto>	Мс

Date	
Email address	< <auto populated="">></auto>
Mobile No.	< <auto populated="">></auto>

Tax Liability						
	Tax	Interest	Per	nalty	Others	Total
Government of India						
						F
CGST						
IGST						
Additional Tax						
Government of <state></state>						
SGST						
				Total	l Challan Amount	

Note :

1. Different colors to reduce possibility of data entry errors to be provided.

2. Accounting Codes are to be provided for at the backend

Mode of Payment (relevant Portion to become active when selected)

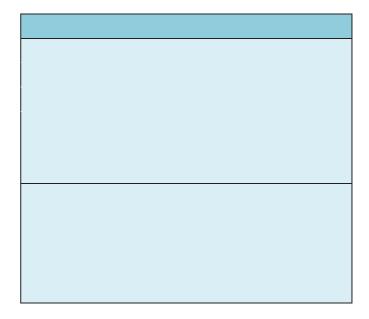
□ e-Payment	
Net Banking	
Credit Card	

Authorised Bank OTC				
Name of				
Receiving Bank (
where				

Debit Card	Γ	instrume	ent is		
		proposed to be			
		deposited)			
Name of		Name of	Bran	ch	
Bank		(Optiona	1)		
Name of		Name of			
Payment		City/Tow	rn/Vil	lage	
Gateway		where payment is			
(in case of		proposed to be			
payment		made			
through					
CC /DC)					
		Details of instrument(optional)		onal)	
		Cash		Ch/DD	
				No.	
				IFSC Code	
		Cheque		Bank	
		DD		Branch	

Note - Only local cheques (not outstation cheques to be accepted)

□ NEFT/RTGS Remitting Bank				
Name of Bank				
Name of Branch				
IFSC Code				
Name and Code of				
Beneficiary Bank (RBI				
and its code)				
Name of the				
beneficiary account (
Description 'GST				
payment' to be auto				
Populated)				



Beneficiary Account	
Number (CPIN Auto	
Populated)	



Note.

- 1. Payments through RTGS / NEFT
- 2. Beneficiary to be defined as the RBI and its account. This would be auto populated by GSTN
- 3. Charges to be over and above Tax amount

Paid Challan Information

Bank Reference No.	
CIN	
Date of Clearing	
NEFT/RTGS Unique Ref	
No.	

Challan Received at